

Annexure-5

**Name of the corporate debtor: M/s Mahajan Steel Furnace Private Limited; Date of commencement of liquidation: 20.04.2023;
List of stakeholders as on: 29.05.2023**

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employees' Provident Fund Organization		09.05.2023	5,78,615.00	5,78,615.00	Provident Fund Contribution and Damages	Nil	NA	1.69%	Nil	Nil	Nil	Nil	Nil
2	Employees' State Insurance Corporation		-	2,17,984.00	2,17,984.00	ESIC Dues, Interest and Damages	Nil	NA	0.64%	Nil	Nil	Nil	Nil	The Claim admitted during the CIRP is taken as it is in the liquidation

